

(b) the facilities that are provided to them by Government?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली) :

(क) और (ख) शिक्षा मन्त्रालय द्वारा प्रशासित योजनाओं के अन्तर्गत भारत में पढ़ने वाले विदेशी विद्यार्थियों के सम्बन्ध में अपेक्षित सूचना देने वाला विवरण सभा पटल पर रख दिया गया है। [दिए गए परिशिष्ट ४०, अनुपत्र संख्या ११।]

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) A statement giving the requisite information in respect of foreign students studying in India under the Schemes administered by the Education Ministry is laid on the Table of the House. [See Appendix XL, Annexure No. 11.]]

**RESTORATION IN THE CUT IN GRANT-IN-AID TO J. & K. STATE**

141. SHRI A. B. VAJPAYEE: Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to restore the Rs. 76 lakhs cut in grant-in-aid to the State of Jammu and Kashmir; and

(b) if so, whether the recommendations of the Third Finance Commission would be set aside in respect of any other State also?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) No, Sir.

(b) Does not arise.

**INCREASE IN THE PRICE OF SKELP**

142. SHRI A. B. VAJPAYEE: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether under the Iron and Steel Control Price Circular No. 1 of 1962, the price of Skelp has been raised by Rs. 123 per M.T.;

(b) if so, whether this has been done on the advice of the Tariff Commission;

(c) whether Government are aware that untested Skelp is being used as a raw material by a large number of small engineering industries which have been hard hit by the increase in price; and

(d) whether it is a fact that the Tata Iron and Steel Company had been selling untested and unassorted material at a concession of Rs. 75 per M.T., and if so, whether Government have asked them to withdraw the concession?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) to (d) The price of Steel has been increased with effect from 2-6-62 by Rs. 169 per tonnes to bring it in line with the price of Hot Rolled Stripes, as both Skelp and H. R. Stripes are used, more or less, for the same purpose. This was done on the advice of the Iron & Steel Controller. As the prices of the end products manufactured out of Skelp are not controlled, it was considered that the price increase would not adversely affect the engineering industries using Skelp as raw materials. The prices notified are the maximum sale prices, and the producers are free to give any discount or rebate that they choose.

**OFFICERS BELONGING TO SCHEDULED CASTES/SCHEDULED TRIBES IN FINANCE MINISTRY**

143. SHRI B. K. GAIKWAD: Will the Minister of FINANCE be pleased to state:

(a) the total number of Class I, Class II and Class III officers serving at present in his Ministry;

(b) the number of officers belonging to the Scheduled Castes serving at

present in Class I, Class II and Class III posts respectively; and

(c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed and if not, what are the reasons thereof?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI):

(a) Class I . . . . .	261
Class II . . . . .	1201
Class III . . . . .	1117
(b) Class I . . . . .	Nil
Class II . . . . .	42
Class III . . . . .	114

(c) The majority of the posts in this Ministry are borne on the common cadre controlled by the Ministry of Home Affairs and are filled centrally by that Ministry. Under this arrangement the provision of reservation of vacancies for Scheduled Castes and Scheduled Tribes is applied centrally for all participating offices. There is no separate reservation for Scheduled Castes and Scheduled Tribes as such in any Ministry.

SCHEDULED CASTE OFFICERS IN THE  
MINISTRY OF HOME AFFAIRS

144. SHRI B. K. GAIKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Class I, Class II and Class III Officers serving in his Ministry;

(b) the number of Officers belonging to Scheduled Castes serving in Class I, Class II and Class III posts;

(c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) A statement containing the requisite information is placed on the Table of the House.

(c) There is no reservation of posts Ministry-wise for members of the Scheduled Castes and Scheduled Tribes. Reservations are made in respect of each Service separately.

(d) Does not arise.

STATEMENT

Class	Total existing strength	No. of Officers belonging to Scheduled Caste	No. of Officers belonging to Scheduled Tribe
Class I . . . . .	89	2	..
Class II . . . . .	512	13	2
Class III . . . . .	912	113	15